

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL & TRAINING)

RAJYA SABHA
UNSTARRED QUESTION NO. 2198
(TO BE ANSWERED ON 21.12.2023)

CENTRAL GOVERNMENT JOBS FOR DEPENDENTS OF DECEASED

2198 # DR. LAXMIKANT BAJPAYEE:

Will the **PRIME MINISTER** be pleased to state:

- (a) whether there is a provision for providing jobs by the Central Government to the dependents of the deceased as per hundred percent eligibility for a post on the lines of State Governments, if so the, details of such provision, if not, whether Government will consider providing the same; and
- (b) whether every department in the Central Government has different service rules in respect of dependents or they have similarities in this regard?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES
AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE
(DR. JITENDRA SINGH)**

(a) & (b): Appointment on compassionate grounds in the Government of India is regulated by instructions of the Department of Personnel and Training (DoPT) consolidated and issued vide Office Memorandum No. 14014/1/2022-Estt.(D) dated 02.08.2022. As per these instructions, upto a maximum of five percent direct recruitment vacancies in a year in Group 'C' Central Civil Posts, can be filled up on compassionate grounds, by Ministries/ Departments subject to conditions mentioned therein.
